

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3009
ANSWERED ON:15.03.2013
RATE OF LPG CYLINDER
Chauhan Raj Kumari

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the rate per cylinder charged from the consumers during each of the last three years and the current year;
- (b) the scheme of price control being formulated by the Government to give relief to general consumers;
- (c) whether the Government has plans to increase the entitlement of the each household to 12 cylinders; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) The details of revision in the Retail Selling Price (RSP) of Subsidized Domestic LPG cylinder at Delhi since 01.04.2009 are given in Annexure.

(b) The Government has been providing average subsidy of ` 22.58/ cylinder on Subsidized Domestic LPG under the 'PDS Kerosene and Domestic LPG Subsidy Scheme, 2002'. In addition to this, since the Government has been modulating the RSP of Subsidized Domestic LPG in order to insulate the common man from the impact of rise in oil prices in the international market and the domestic inflationary conditions, the Public Sector Oil Marketing Companies (OMCs) are incurring under-recovery of rs 439.00 per 14.2 kg cylinder on sale of Subsidized Domestic LPG, as per Refinery Gate Price effective 1.3.2013.

(c) & (d) Government took the decision to cap the supply of 14.2 kg Subsidized Domestic LPG cylinders to each domestic LPG consumer at 6 cylinders per annum, which has been subsequently enhanced to 9 cylinders per annum with effect from 17/18.01.2013.

At present, there is no proposal before the Government to increase the entitlement of each consumer to 12 Subsidized Domestic cylinder per annum.